### GOVERNMENT OF INDIA MINISTRY OF RAILWAYS

# LOK SABHA UNSTARRED QUESTION NO. 1826 TO BE ANSWERED ON 09.12.2015

#### TRANSFER POLICY

1826. SHRI NARANBHAI KACHHADIYA:
SHRI GAJANAN KIRTIKAR:
SHRI ASHOK SHANKARRAO CHAVAN:
DR. SUNIL BALIRAM GAIKWAD:
SHRI BIDYUT BARAN MAHATO:
SHRI SUDHEER GUPTA:
KUNWAR HARIBANSH SINGH:

Will the Minister of RAILWAYS be pleased to state:

- (a) whether the Government is planning the first ever comprehensive transfer policy for railway officers;
- (b) if so, the details in this regard and the reasons therefor;
- (c) the time by which the transfer policy is likely to be implemented;
- (d) whether the Government has taken any initiative to bring in radical policy reform initiatives aimed at addressing incongruities in administrating the railways; and
- (e) if so, the details in this regard?

#### **ANSWER**

## MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI MANOJ SINHA)

(a) to (e): A Comprehensive Transfer Policy for Railway Officers have been formulated and issued on 31.08.2015. The Policy

lays down a general Policy framework for transfer and reiterates various existing rules and guidelines with regard to posting under Spouse rules, competence of General Managers to make rules in respect of Non-Gazetted staff under their control, transfer of RPF/RPSF personnel and special consideration for care of disabled children etc. It also prescribes minimum and maximum tenures on a job and at a place as also guidelines regarding timing of transfers and relieving of officers.

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